NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 532/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES:

Pushti Impex

V/s.

Shree Satyanarayan Industrial Suppliers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

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So Adv. S. S. CANCEM

S. S. LANEEM

ORDER T.C.P. No. 532/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- By consent the matter is adjourned to 28.11.2017.

Sd/-

BhaskaraPantula Mohan Member (Judicial) 07.11.2017 Sd/-

M.K. Shrawat Member (Judicial)

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